## Identification and Repatriation of Bangladeshi Infiltrators

- 448. SHRI C. JANGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the numbers of Bangladeshis who have entered into Orissa, Bihar and Delhi unauthorisedly, separately;
- (b) the rules and procedure being followed for the identification and repatriation of Bangladeshi infiltrators; and
- (c) the number of Bangladeshis repatriated from each State during 1985?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY ARUN NEHRU) : (a) to (c). (SHRI Having regard to considerable length of Indo-Bangladesh border, intrusion from Banglandesh through West Bengal into the various States of India including Orissa, Bihar and Delhi cannot be ruled out. The number of such persons in these States is not available. The State Govts. have standing instructions to expel/push back Bangladeshi infiltrants as soon as they are detected. The State Govts have also powers to take action against them under the Foreigners Act, 1946 as and when they are detected.

[English]

#### **INSAT-1C**

# 449. SHRI K. PRADHANI: DR. B. L. SHALLESH:

Will the PRIME MINISTER be pleased to state:

- (a) whether India may have to pay more for the INSAT-IC satellite launch service of the U. S. does not have any space shuttle flights this year; and
- (b) if so, the anticipated payment to be made?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOP-

MENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) In terms of constant (Fiscal Year 1982) US Dollars, in which the standard STS flight price for INSAT-1C is expressed, any delay in launch on account of NASA reasons is not expected to result in an increase in the STS launch price for INSAT-1C,

(b) Does not arise.

## Location of Uranium and other Minerals in H.P., J. K. and U.P.

- 450. PROF. NARAIN CHAND PARASHAR: Will the PRIME MINISTER be pleased to state:
- (a) the names of places in Himachal Pradesh, Jammu and Kashmir and the Hilly areas of U. P. where surveys have been made for the location of Uranium and other minerals during the past three years including the current financial year; district wise for each state;
- (b) if so, the outcome of these surveys and the latest progress made in the location of these minerals; and
- (c) whether there is any plan to include a few more places for collecting fresh surverys and the names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PAIIL): (a) and (b). Atomic Minerals Division has been conducting extensive geological surveys uranium occurances have been located in the following areas.

Himachal Pradesh Hamirpur, Kulu, Kinnaur, Simla and Chamba districts.

Jammu and Kashmir Udhampur district.

Uttar Pradesh Tehri-Garhwal,
Saharanpur and
Dehradun districts.

These areas are in different stages of exploration. Most of them are being explored by trenching, pitting, isorading. Investigations are in progress to evaluate the economic viability of Uranium anomalies and to determine the occurances of associated minerals lika Phosphates, Nickel, Molybedenum etc.

(c) Surveys are also undertaken in the following districts, during the current year:—

Himachal Pradesh

Rampur, Hosiarpur, Ambala, Una dis-

tricts.

Uttar Pradesh

Almora-Nainital, Chamoli, Uttar Kashi, Pauri and Pithoragarh districts.

### Discontentment among Scientists of Central Mechanical Engineering Research Institute

- 451. SHRI PIYUS TIRAKY: Will the PRIME MINISTER be pleased to state:
- (a) whether the huge specialised manpower of Central Mechanical Engineering Research Institute is being utilized and engaged in suitable industry oriented problems/projects;
- (b) whether suitable working facilities and environment are available to scientists; and
- (c) if so, the reasons why many competent and well qualified scientists leave CMERI, Durgapur?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Out of about 150 scientists in the Institute, less than 4 on an average have left annually during the part 5 years. They have left mainly for personal reasons and better job prospects,

### Retrenchment of Employees of General Engineers Reserve Force

- 452. SHRI HANNAN MOLLAH: Will the Minister of DEFENCE be pleased to state:
- (a) whether some General Engineers Reserve Force Employee were retrenched and have not yet been taken back to service, under Project "Yatrik" in Andman and Nicobar;
- (b) whether Government have received and memorandum regarding the bonus, leave and accommodation of GREF persons under "Yatrik"; and
- (c) if so, the present position in there regards and steps Government have taken to do justice to these people?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE, RE-SEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) No, Sir. No General Reserve Engineer Force Employee of Project "Yatrik" was retrenched from service.

- (b) No, Sir.
- (c) Does not arise.

#### Special Anti-Riot Central Reserve Police Battalions

- 453. SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether all six special Battalions of the Central Reserve Police Force proposed to be raised as an anti-riot force, have become operational; and
- (b) if not, whether the proposal has been abandoned?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Six CRPF battalions specially trained and equipped to tackle situations arising out of communal and caste conflicts have been raised and are operational.

(b) Does not arise,